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Central Administrative Tribunal Principal Bench

R.A. No. 149 of 1996 in O.A. No. 83 of 1996

New Delhi, dated the 13th August, 1997

HON'BLE MR. S.R. ADIGE, MEMBER (A) HON'BLE DR. A. VEDAVALLI, MEMBER (J)

- 1. Shri F.S. Kataria
- 2. Shri Ram Bilas Sonkar
- 3. Shri Ganga Prasad
- 4. Shri Ram Kumar
- 5. Shri Samarth Singh
- 6. Shri Yogesh Kumar Rajora
- 7. Shri Mahesh Kumar
- 8. Shri Balvinder Singh
- 9. Shri Sewa Ram
- 10. Shri Gyan Singh

(All working as Head Inquiry & Chief Reservation Clerks, IRCA Building, Northern Railway, New Delhi) Review Applicants

By Adovate: Shri P.L. Mimroth

Versus

Union of India through

- 1. Chairman,
 Railway Board,
 Rail Bhawan,
 New Delhi.
- General Manager, Northern Railway, Baroda House, New Delhi.

.... Respondents

ORDER

HON'BLE MR. S.R. ADIGE, MEMBER (A)

Shri Mimroth prays for permission to withdraw the R.A. No. 149/96. Permission is granted and the R.A. is dismissed as withdrawn.

A. Vedavah

(Dr. A. Vedavalli)
Member (J)

(S.R. Adige) Member (A)